## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/36/201

NAME OF THE APPLICANT

: BILLROTH HOSPITALS LTD

UNDER SECTION

: 14(1)

& Gamar Kumar Objector PCS

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

DR BRANI Pelitien. PCS.

**ORDER** 

Dr B Ravi, PCS representing the petitioner present. Shri K Gaurav Kumar, PCS representing the objector present. In relation to the objections raised by the Objector, PCS representing the petitioner submitted that in case they approach him with all the documents, they are ready to verify the same and take necessary steps. After verifying the documents, the PCS representing the petitioner is directed to give a reply by the next date of hearing. Put up on 12.07.2017 at

10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)